

Central Administrative Tribunal Principal Bench, New Delhi

C.P. No. 224/2020 in O.A. No. 359 of 2014

This the 2nd day of November, 2020

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

1. Praveen Kumar Yadav & Ors.

Age 39 year

S/o Sh. Ram Chandra Yadav

R/o 5/558, Haiderpur, Ambedkar Nagar

Delhi - 110088.

Designation - Nsg. Officer

Place of Posting _ HCCMH, Kantinagar.

2. Pankaj Kumar Trivedi

Age-37 year

S/o Shri Suraj Mal Trivedi

R/o 76 A, 3rd Floor, Gali No.-6

Radheypuri Extension-2

Krishna Nagar, Delhi – 11051

Designation - Nsg. Officer

Place of Posting - HCCMH Kantinagar.

3. Parvesh Kumar Joshi

Age - 40 year

S/o Shri Sant Kumar Joshi

R/o B-53, Flat No.-301 (Front)

Gali No. Radheypuri Extension-2

Krishna Nagar, Delhi – 11051.

Designation-Nag. Officer

Place of Posting - HCCMH, Kantinagar -5,

Matiala Extension

Uttam Nagar, Delhi – 110 059.

Designation-Nag. Officer

Place of Posting – HCCMH, Kantinagar.



4. Rajeeta Singh

Age-40 year

D/o Shri Rajendra Singh

R/o 132, Gali No.-14, Bholanath Nagar

Near Jharkhandi Mandir, Shahdara

Delhi - 110 032

Designation - Nsg. Officer

Place of Posting- HCCMH Kantinagar.

5.Lokesh Sharma

Age-41 year

S/o Shri Laxman Prasad Sharma

R/o 76 A, 3rd Floor, Gali No.-6

Radheypuri Extension-2

Krishna Nagar, Delhi – 11051

Designation-Nsg. Officer

Place of Posting-HCCMH Kantinagar.

6. Sardar Singh Rundla

Age-35 year

S/o Shri Bhom Singh Rundla

R/o 29/46 A, Gali No.-12

Viswash Nagar, Shahdara

Delhi - 110 032.

Designation-Nsg. Officer

Place of Posting-HCCMH Kantinagar.

7. Sanjay Kumar Sharma

Age-38 year

S/o Shri Hira Lal Sharma

R/o A-68 A, Gali No.-1, Kabir Nagar

Shahdara, Delhi - 110 094.

Designation-Nsg. Officer

Place of Posting-HCCMH Kantinagar.

....Petitioners

(By Advocate: Shri Narender Kaushik)

VERSUS

Shri Vikram Dev Dutt

Secretary

Health and Family Welfare

F-7, Karkardooma, Delhi.

...Respondents

(By Advocate: Shri Amit Yadav proxy for

Ms. Esha Mazumdar)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

After arguing for some time, learned counsel for the petitioners seeks permission to withdraw the present CP with liberty in accordance with law.

2. Permission is granted. The present CP stands dismissed as withdrawn with liberty in accordance with law.

(R.N. Singh) Member (J) (A.K. Bishnoi) Member (A)

/ravi/uma/anjali/